

भावी योजनाएं बनाते समय इसे ध्यान में रखा जायेगा।

(ख) प्रश्न नहीं उठता।

#### Time Signal Service through INSAT-IB

3319. SHRI MANMOHAN TUDU : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether steps have been taken by Government to start a Time Signal service through INSAT-IB;

(b) if so when it is expected to be started; and

(c) the steps taken in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL) : (a) Request of National Physical Laboratory for dissemination of Time Signal Service through INSAT-IB has been approved on an experimental basis for three years by INSAT Coordination Committee.

(b) The experimental service is to start within a year.

(c) National Physical Laboratory is conducting feasibility studies with specific experiments using INSAT-IB.

बिहार में बंद पड़ी कोयला खानों को पुनः खोलना

3320. श्री रीतलाल प्रसाद वर्मा : क्या ऊर्जा मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय सरकार ने, बिहार सरकार को लगभग 200 बंद पड़ी कोयला खानों को पुनः खोलने की अनुमति दी है जैसाकि

दिनांक 14 जुलाई, 1984 के "आयवर्त्त" में प्रकाशित हुआ है; और

(ख) यदि हां, तो उन 200 कोयला खानों के नाम क्या हैं और उनकी कार्य निष्पादन के लिए क्या प्रबंध किए जा रहे हैं ?

ऊर्जा के कोयला विभाग में राज्य मंत्री (श्री दलबीर सिंह) : (क) जी, नहीं।

(ख) प्रश्न नहीं उठता।

#### Promotion of Departmental Employees in I.T.I.s, Delhi

3321. SHRI MOHAMMAD ASRAR AHMED : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the Administrator in I.T.I.s, Delhi, instructed in February/March 1981 that Departmental employees should not be deprived of promotion while changing the Recruitment Rules for Class-I Senior Posts and their cases be referred to U.P.S.C.

(b) if so, whether it was done after March, 1981.

(c) whether, U.P.S.C. had recommended about a year back that departmental employees should not be deprived of promotion to Class-I Senior Posts.

(d) if so, whether above mentioned recommendations have been implemented and

(e) if not the reasons therefore ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI DHARMAVIR) : (a) No such instructions were issued in February/March, 1981. However, the Recruitment Rules

for the Sr. Class I posts in the Directorate of Training & Technical Educational were notified vide Notification No. F.2 (67)/76-S, II Vol. I, dated the 19th July, 1981 and according to these Recruitment Rules only degree holders were eligible to be considered for promotion in the Sr. Class I posts in the scale of Rs. 1100-1600. After Notification of the above Recruitment Rules, various representations from the departmental Associations were received and it was decided to amend the existing Recruitment Rules and, accordingly, a reference was made to the Commission in November, 1982. However, in the revised Recruitment Rules, the educational qualifications were not proposed to be changed but it was desired to add the following note below the educational qualification :-

“The requirements about the educational qualification shall not be applicable in case of such departmental candidates holding the feeder posts on regular basis on the promulgation of the amendment.”

(b) No, Sir.

(c) The Commission had, advised in July, 1982, that in order to safeguard the service interest of the departmental candidates holding the posts on regular basis and who do not possess degree in Engg. a provision may be made under column 10, of the Recruitment Rules, for posts of Principal, I.T.I., Pusa and Arab-ki-Sarai, Asstt. Director (Trg.), etc., in the scale of Rs. 1100-1600, that the requirement about the educational qualifications may not be made applicable in case of such departmental candidates holding the feeder posts on regular basis on the date of promulgation of the amendment.

(d) As already stated against (a) & (c), the above recommendations have been accepted and necessary proposals have since been sent to the U.P.S.C. in order to amend the existing Recruitment Rules but formal approval of the Commission is still awaited

### Expansion of Ulhasnagar Telephone Exchange

3322. SHRI J.S. PATIL : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the present status of Ulhasnagar Telephone exchange expansion programme; and

(b) when the same is likely to be completed and commissioned ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL) : (a) A 7,000 lines imported cross-bar exchange to replace the existing 3,600 lines manual exchange, is now under installation.

(b) This is expected to be commissioned during 1985.

### बादली, दिल्ली में गैस कनेक्शन

3323. श्री निहाल सिंह क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि बादली, दिल्ली में अब तक गैस के कितने कनेक्शन जारी किए गए हैं और वहां पर गैस सप्लाई करने वाली एजेंसियों के नाम क्या हैं ?

ऊर्जा मंत्रालय के पेट्रोलियम विभाग में राज्य मंत्री (श्री गार्गी शंकर मिश्र) : बादली के 10 उपभोक्ता मैसर्स आलोक गैस एजेंसी, माडल टाउन, दिल्ली के गोदाम से एल०पी०जी० की सप्लाई प्राप्त कर रहे हैं ।

Accommodation Acquired by P & T Department on Rental Basis at Jer Mahal Kalbadevi' Dhobitalao, Bombay

3324. SHRI BABURAO PARANJPE : Will the Minister of COMMUNICATIONS be pleased to state :